

- (xii) Emergency Organization Plan for dealing with fire exists in every mine as per statute.
- (xiii) The rescue station/room etc. have been fully equipped with round the clock emergency services available for all mines.

Appointment of Directors in coal companies

787. SHRI N. BALAGANGA: Will the Minister of COAL be pleased to state:

- (a) whether public sector/Government owned coal companies and its subsidiaries follow the guidelines issued by Government for appointment of Directors and others in coal companies;
- (b) if so, the details thereof;
- (c) whether any irregularities have been found in such appointments;
- (d) if so, the details thereof;
- (e) whether Government has conducted any enquiry in this regard;
- (f) if so, the details thereof and the outcome of such enquiry; and
- (g) the action taken by Government in this regard?

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) and (b) Yes, Sir. Guidelines issued by the Department of Public Enterprises, Public Enterprises Selection Board, Appointments Committee of the Cabinet and Department of Personnel and Training are being followed in all coal companies under the administrative control of Ministry of Coal, for the appointment of Directors and Chairman-cum-Managing Directors by the Government of India.

- (c) No, Sir.
- (d) to (g) Does not arise.

Cancellation of NTPC coal blocks

788. SHRIMATI SHOBHANA BHARTIA:
SHRI N.K. SINGH:

Will the Minister of COAL be pleased to state:

- (a) whether Government has cancelled a few blocks allocated to the National Thermal Power Corporation (NTPC) for coal exploration;
- (b) if so, the details thereof;
- (c) whether Government has a plan in place to effectively meet shortages of coal supply;
and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) Yes, Sir. The following coal blocks which were allocated to National Thermal Power Corporation (NTPC) have been de-allocated:-

Sl. No.	Name of coal block	Date of allocation	End-use	Date of de-allocation
1.	Chhati-bariatu	25.01.2006	Power	14.06.2011
2.	Kerandari	25.01.2006	Power	14.06.2011
3.	Chhati Bariatu (South)	25.07.2007	Power	14.06.2011
4.	Brahmini	25.01.2006	Power	14.06.2011
5.	Chichro Pastimai	25.01.2006	Power	14.06.2011

(c) and (d) As per Annual Plan document of Ministry of Coal for the current year 2011-12, against the country's coal demand of 698.03 million tonnes, supply from indigenous sources has been planned at 559 million tonnes resulting in a demand-supply gap of 137.03 million tonnes which is envisaged to be met through import of 29.44 million tonnes of coking coal and 107.59 million tonnes of non-coking coal.

Go area for coalfields

789. SHRIMATI SHOBHANA BHARTIA:

SHRI N.K. SINGH:

Will the Minister of COAL be pleased to state:

(a) whether Go area for coalfields has been increased to cover 71 per cent of forest land as against 53 per cent envisaged before;

(b) whether the coal production has been short of the targets even with the earlier availability of two lakh hectares of land including 55,000 hectares of forest land;

(c) whether Government is in a position to enhance coal production with the addition; and

(d) if so, the details of plans thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) The issue is still undecided and is being deliberated before the Group of Ministers (GoM).

(b) to (d) Planned coal production has suffered due to different reasons including land acquisition, rehabilitation and resettlement, law and order problems in addition to delays in